



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

**The Goa Appropriation (No. 3) Bill, 2018**

(Bill No. 9 of 2018)

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(As passed by the Legislative Assembly of the State of Goa)

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GOA LEGISLATURE SECRETARIAT  
ASSEMBLY HALL, PORVORIM  
AUGUST, 2018

# The Goa Appropriation (No. 3) Bill, 2018

(Bill No. 9 of 2018)

A

BILL

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Goa for the services and purposes of the financial year 2018-19.*

Be it enacted by the Legislative Assembly of Goa in the Sixty-ninth Year of the Republic of India, as follows:—

*1. Short title.*— This Act may be called the Goa Appropriation (No.3) Act, 2018.

*2. Issue of Rs. 736,96,48,000/- out of the Consolidated Fund of the State of Goa for the financial year 2018-19.*— From and out of the Consolidated Fund of the State of Goa, there may be paid and applied sums not exceeding those specified in column (5) of the Schedule hereto amounting in the aggregate to the sums of seven hundred thirty six crore ninety six lakh forty eight thousand rupees towards defraying the several charges which will come in the course of payment during the financial year 2018-19 in respect of the services and for purposes specified in column (2) of the said Schedule.

*3. Appropriation.*— The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Goa under this Act, shall be appropriated for the services and purposes expressed in the said Schedule to this Act in relation to the said financial year.

SCHEDULE  
(See sections 2 and 3)

(Rs in lakhs)

Demand No.	Services and purposes	Sums not exceeding		Total
		Voted by Assembly	Charged on the Consolidated Fund of the State of Goa	
(1)	(2)	(3)	(4)	(5)
01	Legislature Secretariat	970.00	70.00	1040.00
A1	Raj Bhavan (Charged)	—	89.75	89.75
02	General Administration and Coordination	370.00	—	370.00
03	District and Sessions Court, North Goa	130.00	—	130.00
05	Prosecution	3.00	—	3.00
07	Settlement and Land Records	383.94	—	383.94
08	Treasury and Accounts Administration, North Goa	100.04	—	100.04
12	Commercial Taxes	200.00	—	200.00
13	Transport	3000.00	—	3000.00
A3	Goa Public Service Commission (Charged)	—	152.00	152.00
15	Collectorate, North Goa	250.00	—	250.00
16	Collectorate, South Goa	842.87	—	842.87
17	Police	3000.00	—	3000.00
19	Industries Trade and Commerce	667.34	—	667.34
20	Printing and Stationery	250.00	—	250.00
21	Public Works	2200.00	32.13	2232.13
23	Home	100.00	—	100.00

(Rs in lakhs)

(1)	(2)	(3)	(4)	(5)
25	Home Guards and Civil Defence	100.00	—	100.00
26	Fire and Emergency Services	300.00	—	300.00
27	Official Language	50.00	—	50.00
31	Panchayats	915.02	—	915.02
32	Finance	10000.00	—	10000.00
33	Revenue	67.03	—	67.03
34	School Education	5455.00	—	5455.00
35	Higher Education	1500.00	—	1500.00
39	Government Polytechnic, Curchorem	100.00	—	100.00
42	Sports and Youth Affairs	3060.00	—	3060.00
43	Art and Culture	545.00	—	545.00
45	Archives and Archaeology	400.00	—	400.00
46	Museum	30.00	—	30.00
47	Goa Medical College	6500.00	—	6500.00
48	Health Services	7002.44	—	7002.44
49	Institute of Psychiatry and Human Behaviour	250.00	—	250.00
51	Goa Dental College	700.00	—	700.00
52	Labour	492.59	—	492.59
53	Food and Drugs Administration	400.00	—	400.00
55	Municipal Administration	12188.74	—	12188.74
57	Social Welfare	1255.10	—	1255.10
58	Women and Child Development	238.07	—	238.07

*(Rs in lakhs)*

(1)	(2)	(3)	(4)	(5)
62	Law	3571.50	—	3571.50
65	Animal Husbandry and Veterinary Services	2.85	—	2.85
67	Ports Administration	10.00	—	10.00
70	Civil Supplies	87.00	—	87.00
71	Co-operation	516.80	—	516.80
74	Water Resources	1625.00	—	1625.00
76	Electricity	2100.00	—	2100.00
80	Legal Metrology	35.85	—	35.85
81	Department of Tribal Welfare	887.42	—	887.42
85	Department of Rural Development	500.00	—	500.00
<b>TOTAL</b>		<b>73352.60</b>	<b>343.88</b>	<b>73696.48</b>